

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 20.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.178,748&296/2019 in CP(IB)No.348/9//HDB/2018
NAME OF THE COMPANY	Vedika Steels Pvt Ltd
NAME OF THE PETITIONER(S)	BS Ltd
NAME OF THE RESPONDENT(S)	Vedika Steels Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

- Matter taken up for hearing through Video Conference in IA No.178, 748&296/2019 in CP (IB) No.348/9/HDB/2018, pursuant to hearing held on 04.11.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.

IA No.178/2019

Mr. V. Ravi Kumar, counsel for the Applicant /Liquidator appeared through video conference.

No representation on behalf of Respondent.

For hearing submissions, matter adjourned at request.

IA No.748/2019

Mr. V. Ravi Kumar, counsel for the Applicant /Liquidator; Mr. Mayur Mundra, counsel for R8, R9, R13 & R19 and Mr. Sai Phanidhar, counsel for R20 appeared through video conference.

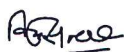
Counsels for the Respondents stated that they have already filed counters.

For hearing submissions, matter adjourned at request.

IA No.296/2019

No representation on behalf of both sides.

Put up all IAs on 14.12.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL